

आयकर अपीलीय अधिकरण “ए” न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL “A” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT  
AND SHRI S.S. VISHWANETHRA RAVI, JM

आयकर अपील सं / ITA No.447/PUN/2019  
निर्धारण वर्ष / Assessment Year : 2014-15

Manoj Zumbarlal Khivasara,  
Plot No.3, Man Bungalow,  
Behind Chopda Lawns, Gangapur Road,  
Nashik – 422 005.

.....अपीलार्थी / Appellant

PAN : AFHPK3331E.

बनाम / V/s.

The Asst. Commissioner of Income Tax,  
Circle – 1, Nashik.

.....प्रत्यर्थी / Respondent

Assessee by : None.  
(Withdrawal Application filed)

Revenue by : Shri S.P. Walimbe.

सुनवाई की तारीख / Date of Hearing : 01.01.2021.

घोषणा की तारीख / Date of Pronouncement : 01.01.2021

**आदेश / ORDER**

This appeal by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals) – 1, Nashik on 10.01.2019 in relation to the assessment year 2014-15.

2. Before us, the assessee has filed a letter dated 30.12.2020 seeking withdrawal of the appeal. The relevant contents of such letter reads as under :

*“ I have filed this appeal on 22/04/2019 before your Honour which is pending for hearing and disposal. I have applied under the Vivad se Vishwas Scheme for Settlement of my tax arrears for the above mentioned assessment year. I therefore humbly pray that your honour may kindly permit me to withdraw my appeal.”*

3. The ld. DR did not raise any objection to the withdrawal of the appeal filed by the assessee. As such, the assessee is permitted to withdraw the appeal.

4. In the result, the appeal is dismissed as 'withdrawn'.

Order pronounced in the open Court on 1<sup>st</sup> January, 2021.

**Sd/-**  
**(S.S. VISHWANETHRA RAVI)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(R.S. SYAL)**  
**VICE PRESIDENT**

पुणे / Pune; दिनांक / Dated : 1<sup>st</sup> January, 2021.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-1, Nashik.
4. The Pr.CIT-1, Nashik.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,  
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.